

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 175/ of 2016**

Cholamandlam Investment & Finance Company Limited. ...Petitioner

Versus

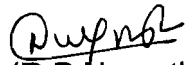
Unifam Insurance Services Private Limited. ...Respondent.


Present: Mr. Tapish Kumar Gupta, Advocate for  
Ms. Puja Chopra, Advocate for petitioner.  
None for respondent.

This case has been received by transfer from the Hon'ble Punjab  
& Haryana High Court, Chandigarh. It be entered in the relevant register.

The learned counsel for petitioner seeks time to file affidavit in  
compliance with the previous directions passed by the Hon'ble High Court on  
18.10.2016. Let the same be filed at least three before the date fixed.

The matter is adjourned to 08.02.2017.

  
(R P Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member (Technical)

January 20, 2017  
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